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**Government of NCT of Delhi**  
**Delhi Disaster Management Authority**

No. DDMA/Covid-19/2020

Dated 28.3.2020


**ORDER**

Detailed SOP/ instructions with regard to issuance of E- Pass to private personnel as well as vehicles engaged in providing essential services / commodities have already been issued vide order dated 24.3.2020 by Secretary (Health & Family Welfare), GNCTD vide which offices of District Magistrate, GNCTD are authorised to issue E-Passes to all categories.

However, some feed back have been received that many problems are being faced by the Wholesalers, Distributors , C& F Agents and Manufactures who are engaged in providing essential services / commodities in Delhi. This might adversely affect the supply of essential commodities and services in Delhi.

Now , therefore, in order to address the instant problems all District Magistrate are hereby directed to ensure that requisite number of E-Passes are issued to all the wholesalers /Distributors/ C&F Agents / Manufactures in the respective areas within 24 hours . A District-wise list of such dealers provided by the Department of Trade and Taxes, GNCTD is also enclosed, so as to issue E- Passes to these dealers.

All the District Magistrates to utilise the services of Inspectors of Department of Trade & Taxes, GNCTD for the said purpose. Commissioner (Trade & Taxes ), GNCTD may direct all the Inspectors of the Department to report to the respective District Magistrates as per their jurisdiction alongwith the list of dealers by 9.30 AM on 29<sup>th</sup>March, 2020.

  
(VIKAS ANAND) IAS 28.3.2020  
CEO,DDMA

To:

1. Commissioner( Trade & Taxes ), GNCTD
2. All District Magistrates of Delhi

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Dated 28.3.2020

Copy to :

1. Additional Chief Secretary (Home ), GNCTD
2. Pr. Secretary (Revenue ), GNCTD